

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:2190
ANSWERED ON:22.07.2004
KARGIL CONFLICT
Boianapalli Shri Vinod Kumar

Will the Minister of DEFENCE be pleased to state:

- (a) the number of personnels, killed, injured and made prisoner of war by Pakistan and also those who are still missing since Kargil conflict;
- (b) whether serving and retired defence officers have shown great concern over the proliferation of Kargil funds;
- (c) if so, whether some people are reported to have deposited amount with the Prime Minister, Defence Authorities and also with various political leaders;
- (d) if so, the total amount collected on this account from various organisations and individuals in different relief funds separately;
- (e) the extent to which this amount has been utilised so far; and
- (f) the number of families of deceased jawans rehabilitated so far and the compensation paid to those who were injured, become disabled and missing?

Answer

MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE)

(a) to (f): A statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF LOK SABHA UNSTARRED QUESTION NO. 2190 FOR 22.7.2004

The number of personnel killed, injured and made prisoner of war by Pakistan and those who are still missing since Kargil conflict are as under:

	Army				Air Force							
Nature of case	Officers		Junior		Other Ranks		Officers		Junior		Other	
	Commissioned		Commissioned		Ranks		Total					
	Officers		Officers									
Killed	26	23	473	03	-	02	527	@				
Injured	99	84	1445	-	-	-	1628					
Prisoner Of War	-	-	-	02	01	\$	-	-	03			
Missing	-	-	-	-	-	-	-					
Total	125	107	1920	04	-	02	2158					

@ = Includes 3 Officers and 8 Other Ranks missing, presumed killed.

\$ = Officer got released later.

No instance of serving and retired defence officers who have shown concern over the proliferation of Kargil fund, has come to the notice of the Ministry.

Army has an Army Central Welfare Fund from which monetary grants are made for rehabilitation of all families of Battle Casualties including the widows and the disabled. Contributions have been received in this fund from various donors for rehabilitation of families

of battle casualties including the Kargil War.

Defence Ministry is not aware, of the details of contributions received by the other agencies in the country. Different agencies who received donations during Kargil conflict are not accountable to this Ministry.

All the Next of Kins (NOKs) of 522 Army personnel killed during OP Vijay Kargil except two cases, which are subjudice, have been paid all the financial benefits. Out of two cases that are subjudice, in one case assistance of Rs. 1.20 lakhs invested in Fixed Deposit in Regiment Centre in the name of the parents of the deceased. In other case, Army Group Insurance of Rs. 3.75 lakhs, Army Group Insurance Maturity of Rs. 1,506 and ex-gratia of Rs. 30,000 has been paid to the wife of the deceased. In addition assistance of Rs. 2 lakhs has been paid to the parents of the deceased.

A comprehensive welfare package has been provided to the next of kin of the Armed Forces personnel killed in the Kargil conflict. This includes ex-gratia lumpsum compensation of Rs. 10 lakhs; liberalized special family pension on the basis of last pay drawn by the deceased soldier and death gratuity and family gratuity as per specified rates, as applicable., Army Group Insurance – Rs. 8 lakhs to Officers and Rs. 3.75 lakhs to Personnel Below Officer Rank.

Apart from the above, the following assistance has been provided from the National Defence Fund (NDF): Rs. 5 lakhs for dwelling unit; Rs. 1 lakh per child for education upto Rs. 2 lakhs per family; Rs. 2 lakhs for needy parents who were dependent on the deceased soldiers. An additional ex-gratia amount of Rs. 30,000/- has also been provided from the Army Central Welfare Fund.

Out of the 527 killed, Next of Kins of 359 have been given retail outlet/LPG agency and 20 widows and 30 disabled soldiers have been given employment by the Oil and Natural Gas Commission.

Dwelling Unit Grant from NDF has been provided to NOK of 520 deceased soldiers. Out of a total of 309 soldiers who were disabled, 149 have been boarded out and 160 are still retained in service. They have also been paid a suitable National Defence Fund package.